NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/561/ (IB)/2017

NAME OF THE PETITIONER(S)

: ETA ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. KARTHIKEI BALAN

PREETHI S. ARASU

2. LILLY FRANCIS

Coursel for Veespondent

sursel for Petitions

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ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time to file counter in the matter. At request, time is enlarged. The case is posted for arguments. Put up on 13.09.2017 at 10.30 a.m.

J. virageralesa.

(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH.MOHD.SHARIEF TARIQ)

MEMBER (JUDICIAL)